


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURTS, NEW DELHI**

**CIRCULAR**

National Informatics Centre has developed Government Instant Messaging System (GIMS) application (App) for sharing official communication quickly, safely and securely. Hon'ble e-Committee of Supreme Court of India and Hon'ble e- Committee of Delhi High Court has directed all Judicial Officers to use GIMS App for the purpose of official communication.

Therefore, all Ld. Judicial Officers posted at Rouse Avenue District Courts are hereby requested to download and install the GIMS APP. The Apple iOS users can download the GIMS App ver 2.0 from the Apple App store or visiting on <https://www.gims.gov.in/dash/dlink> (Compatible on iOS Version 11 or above). The Android users can download the GIMS App by visiting on <https://www.gims.gov.in/dash/dlink>. A user can log-in/sign-in by using their email address for e.g. xxx@aij.gov.in or xxx@nic.in or mobile phone number and password/OTP.

This circular has been issued with the prior approval of Ld. Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi.


  
(Harish Kumar)  
Officer In-charge (Computers)/  
Special Judge (PC Act) (CBI),  
Rouse Avenue District Courts,  
New Delhi.

No. E15752-15791/Computer Branch/RADC/2020

Dated 01.10.2020

**Copy forwarded digitally for information and necessary action to:-**

1. All Judicial Officers at Rouse Avenue District Court, New Delhi.
2. The PS to the Ld. District & Sessions Judge cum Spl. Judge (PC ACT) (CBI), New Delhi.
3. Branch Incharge, Computers for being uploaded on the official website.
4. The Reader to the undersigned.

  
(Harish Kumar)  
Officer In-charge (Computers)/  
Special Judge (PC Act) (CBI),  
Rouse Avenue District Courts,  
New Delhi.